

**Telecom Disputes Settlement and Appellate Tribunal
(Government of India)**

No.1/Judl./Misc./TDSAT.2012
2021

Dated: 7thJune,

NOTICE

In view of the ensuing summer vacations amidst the prevailing situation of the Covid 19 pandemic, it has been decided by the Hon'ble Chairperson as under:

1. Urgent filing during the period of 7th June to 2nd July 2021 may be done even by electronic means at do.tdsat@nic.in with an undertaking to file the hard copies of the pleadings as soon as the situation normalizes leading to easing of lockdown. Only such matters filed on the basis of urgency may be heard during vacations subject to availability of the Hon'ble Chairperson.
2. For listing of urgent matters/applications etc., if any, during the said period, the concerned advocate /party may contact Shri Sanjeev Pandey, Deputy Registrar TDSAT over telephone (Mobile No.9968072865) or Mr. Biresh Kumar, Registrar, over telephone (Mobile No.8709753933) during working hours. The Registry shall decide the urgency and intimate its decision to the concerned advocate/party. In matters where the Registrar feels appropriate, he may, consult the Hon'ble Chairperson and thereafter intimate the concerned party about the decision.
3. As in the past there shall be no listing of matter during the vacation except those found urgent and ordered to be listed

as per the availability and convenience of the Hon'ble Chairperson.

4. All existing interim orders expiring during the said period of 7th June 2021 to 2nd July, 2021 shall stand extended till further orders. The time given for completion of pleadings expiring in the mean while shall also be deemed to have been extended till further directions or next listing of the matter after vacation.

(Sanjeev Pandey)
Deputy Registrar

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